

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III)-118/23	Odisha Gramya Bank –Vs- Pabitra Mohan Rout	D.Mohapatra	9437008832	dillip_mohapatra@hotmail.com	06.10.2023	06.10.2023
			CS(III)-128/23	Odisha Gramya Bank –Vs- Gehmi pradhan	D.Mohapatra	9437008832	dillip_mohapatra@hotmail.com	13.10.2023	06.10.2023
			CS(III)-129/23	Odisha Gramya Bank –Vs- jagannath Nayak	D.Mohapatra	9437008832	dillip_mohapatra@hotmail.com	06.10.2023	06.10.2023
3	Sr. Civil Judge (Commercial) Court, Berhampur	Ganjam	C.S. 41/2023	Smt. Sasmita Kumari Mohanty Vs M/S. Tata Power Southern Odisha	A.K. Pani	7008467712	N.A.	05.10.2023	05.10.2023
			C.S. 42/2023	State Bank of India Vrs. Sitakanta Malana	B.K. Mohanty	9437203565	N.A.	05.10.2023	05.10.2023

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.671/2018	Indusind Bank Ltd. Vs Manas Kumar Ranjit	B.B. Barik	01.12.2018	15.10.2023
			Exn.581/2018	Indusind Bank Ltd. Vs Sujit Kumar Das	B.B. Barik	27.09.2018	15.10.2023
			Exn.487/2018	Indusind Bank Ltd. Vs Hemanta Kumar Nayak	B.B. Barik	18.08.2018	15.10.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No. 174 of 2022	Punjab National Bank Vrs. Abhaya Ranjan Sahoo	Sri Bedadyuti Mohanty	03.08.2022	04.10.2023
			C.S. No. 179 of 2022	Punjab National Bank Vrs. Prafulla Kumar Pradhan	Sri Bedadyuti Mohanty	03.08.2022	04.10.2023
			C.S. No. 231 of 2020	Bank of Baroda Vrs. Mr. Debaraj Sahu	Sri Sibadutta Ramprasad Mishra	28.01.2020	31.10.2023
			C.S. No. 1747 of 2022	Punjab National Bank Vrs. Bijay Kumar Sahoo	Sri Bedadyuti Mohanty	03.08.2022	31.10.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 112/2022	S.B.I.(RASMEC) Cuttack Vrs. Anasuya Agency & Anr.	Susama Rani Sahoo & Associates Vrs. None	04.07.2022	03.10.2023

			CS(III) 310/ 2019	Andhra Bank, Markat Nagar Branch, CDA, Cuttack Vrs. Mr. Subash Agrawalla	A.K. Mishra Vrs. None	13.08.2023	12.10.2023
			CS(III) 301/ 2022	S.B.I.(RASMEC) Cuttack Vrs. Surya Pharma & Anr.	Susama Rani Sahoo & Associates Vrs. None	02.01.2023	17.10.2023
			CS(III) 303/ 2022	S.B.I.(RASMEC) Cuttack Vrs. Pritam Das	Susama Rani Sahoo & Associates Vrs. None	02.01.2023	17.10.2023
			CS(III) 304/ 2022	S.B.I.(RASMEC) Cuttack Vrs. Jay Hanuman Industries	Susama Rani Sahoo & Associates Vrs. None	02.01.2023	17.10.2023
			CS(III) 17/ 2011	S.B.I. SARB Cuttack Vrs. Munna Engineering	Nitya Nanda Tripathy Vrs. Santosh Kumar Mishra & Associates	17.01.2011	19.10.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No.218 of 2020	SBI Vrs. Maa Furniture	Sri P.C. Rath & Associates Vrs. Sri Manoj Nayak & Associates	07.01.2023	-	06.10.2023	1395 days	Decreed on contest against the Defendant	-	-	-
			ARBP No.160 of 2012	Chief Commercial Manager, East Coast Railway Vrs. Gimpex Ltd	Sri Debashis Satapathy, CGC Vrs. Sri Laxman Kumar Behera & Associates	04.08.2012	-	09.10.2023	4075 days	Dismissed on Contest	-	-	-
			ARBP No.77 of 2018	United Constuction, Pilgrim Road Vrs. Union of India	Sri Laxma Kumar Behera & Associates Vrs. Sri Ajaya Kumar Mohanty & Associates	05.09.2018	-	03.10.2023	1855 days	Dismissed on Contest	-	-	-

2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Exn 158/ 17	Sri Vegesanna Suba Raju Vrs. Jindal India Thermal Limited and Others	P.K. Rath & Associates Vrs Prafulla Kumar Naik & Associates	06.04.2017		19.10.2023	2388 days	Contested	-	-	-
			CS (III) 385/ 17	Canara Bank Vrs. Pankaj Kumar sahu	Sri S. K. Mohanty Vrs Sri Pankaj Kumar Sahoo	08.04.2017		12.10.2023	2378 days	Contested	-	-	-
			CS (III) 18/ 17	M/S/ L. G. Construction Vrs Mr. A. B.'s Constuction.	G. M. Rath Vrs R. N. Mohapatra	28.02.2017		18.10.2023	2444 days	Contested	-	-	-
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	ARBP 02/2021	M/s. Arihant Junior College, Berhampur Vrs. Varthana Finance Private Ltd	M.K.Mahapatra Vrs. D.K.Sukla	27.04.2023	NA	19.10.2023	Six months	Contest			U/S.34 of Arbitration & Conciliation Act, 1996
			C.S. 396/22	Sri Surendranath Patro Vrs. Smt. Pratima Sahu	Gyanaranjan Tripathy Vrs. N.K.Tripathy	11.11.2022	NA	30.10.2023	11 months	Contest			U/o.7, R-1 CPC
			C.S. 32/22	IREL Ltd. Vrs. 1. ATLAS Transformer India Ltd. & Another	Suryanarayan Samanta Roy Vrs. M.K.Mohapatro	17.12.2022	NA	31.10.2023	10 months	Contest			U/o.7, R-1 CPC

			I.A. 04/23	Basudev Sahu Vrs. Purna Chandra Sahu	B.K.Mohanty Vrs. Surjyanshu Sekhar Rath	26.09.2023	NA	07.10.2023	12 days	Contest			U/o. 8, Rule 1 & 9 CPC
			I.A.140/22	Smt. Monalisha Panigrahy @ Rath Vrs.Smt. Arati Panigrahi & Others	Rabi Shankar Panda Vrs. N.K. Tripathy	15.10.2022	NA	07.10.2023	11 months 23 days	Contest			U/o. 39, Rule 1 & 2 of CPC
4	Senior Civil Judge Commercial Court, Sambalpur	Sambalpur	CS 8/2017	Suresh Diwakar Vrs Branch Manager, ICICI Bank and another	A.K. Padhee Ashok KU. Sahu	05.01.2017	No	17.10.2023	2471 days	Cont.	-	-	Order 7 Rule 2 of CPC

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4377	64	90	4351	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1431	131	43	1519	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	281	20	25	276	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	290	24	20	294	
TOTAL			6379	239	178	6440	